

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2024 in CRL.L.P./55/2024(Filing No.)

State of Sikkim

Applicant

VERSUS

Bikash Majhi and Another

Respondents

Date : **09-12-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

For Respondents Mr. N. Rai, Senior Advocate (Legal Aid Counsel).
Respondents present in person.

ORDER

Rai, J.

Both Respondents have entered appearance in person today.

Learned Senior Counsel Mr. N. Rai volunteers to represent the Respondents. He shall be assisted by Learned Counsel Mr. Pradeep Tamang. Learned Senior Counsel seeks to file response to I.A. No.01 of 2024.

Learned Additional Public Prosecutor shall make over the case papers pertaining to the instant case to Learned Counsel for the Respondents.

The Respondents shall appear in person before this Court on dates fixed for the instant matter.

As Learned Senior Counsel is in the panel of advocates of the Sikkim State Legal Services Authority, necessary steps be taken by the said Authority.

Copy of this Order be forwarded to the Sikkim State Legal Services Authority for compliance.

List on 26-02-2025 as found convenient by the parties.

Judge
09-12-2024

Judge
09-12-2024